

**HIGH COURT OF DELHI : NEW DELHI**

No. 155/Estt./E-1/DHC

Date: 01.09.2022

**CORRIGENDUM**

In partial modification of this Court's Notification No. 67/Estt./E-1/DHC dated 28.07.2022, the date of joining of Ms. Nupur Gupta, Member of Delhi Judicial Service, working as Additional Coordinator, Delhi International Arbitration Centre in this Court on deputation basis, may be read as "22.07.2022 (F/N)" for all purposes.

By Order,

Sd/-

(Janardan Tripathi)  
Registrar (Establishment-I)



Endst. No. 14895-908/Estt./E-1/DHC

Date: 01.09.2022

Copy forwarded to:-

- 1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 2 ✓ The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
- 3 The District & Sessions Judge, South District, Saket Courts, New Delhi.
- 4 The District & Sessions Judge, Rouse Avenue Court Complex, Mandi House, New Delhi.
- 5 Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 6 All Registrars/OSDs/Co-ordinator (DIAC).
- 7 All Joint Registrars/Deputy Registrars.
- 8 Joint Registrars (Registrar General Secretariat).
- 9 Private Secretary to Hon'ble Judges.
- 10 The Pay & Accounts Officer No.XXI, Delhi High Court.
- 11 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
- 12 Officer concerned.
- 13 To be placed in the personal file of the officer concerned.
- 14 Guard File.

Judl. Br.

P.D. & SJC (Hes)  
02/09/22

  
(Vinal Kapoor)  
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (2)/2022/ 68584-634

Dated, Delhi the 08 SEP 2022

Sub:- Corrigendum

Copy forwarded for information to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
3. The Sr. A.O.J / A.OJ, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)

Addl. District & Sessions Judge,

Officer In-Charge, Judicial Branch (Central)

For Principal District & Sessions Judge (HQs),

Delhi,

*[Signature]*

08 SEP 2022